



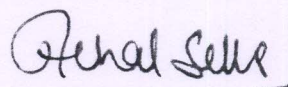
GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

NOTIFICATION
Srinagar, the 3rd of June, 2016.

SRO 180 .- In exercise of the powers conferred under section 42 of the Constitution of Jammu and Kashmir and in supersession of notification SRO 58 dated 19th February, 2016, the Governor is pleased to appoint Mr. Jahangir Iqbal Ganai, Senior Advocate as Advocate General for the State.

The said appointment shall be governed by the terms and conditions as laid down in Government Order No. 1905-LD(A) of 2015 dated 22-06-2015.

By Order of the Government of Jammu and Kashmir.


(Achal Sethi)

Additional Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

NO: LD (A) 2016/12.

Dated: 03 – 06 – 2016.

Copy to the:-

1. Chief Secretary, J&K, Srinagar.
2. Mr. Jahangir Iqbal Ganai, Learned Advocate General, J&K.
3. Financial Commissioner, Planning and Development Department.
4. Director General of Police, J&K Srinagar.
5. Principal Resident Commissioner, J&K New Delhi.
6. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
7. Principal Secretary to the Hon'ble Chief Minister.
8. All Principal Secretaries to Government.
9. Principal Accountant General (A&E), J&K Srinagar.
10. All Commissioners/Secretaries to Government.
11. Divisional Commissioner, Kashmir/Jammu.
12. Inspector General of Police, Kashmir/Jammu.
13. Inspector General of Police, Security, J&K Srinagar.
14. Registrar General, J&K High Court, Srinagar.
15. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
16. Director Information, J&K Srinagar.
17. Director, State Motor Garages, J&K Srinagar.
18. Shri Sunil Fernandes, Advocate-on-Record, Supreme Court of India, New Delhi.
19. All concerned Law Officers for information.
20. Director Litigation, Jammu/Srinagar.
21. All officers of the Department of Law, Justice and Parliamentary Affairs.
22. General Manager, Government Press, Srinagar for publication in an extra-ordinary issue of the Government Gazette.
23. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
24. Private Secretary to the Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Commr/Secretary.
25. SRO Section, Department of Law, Justice and Parliamentary Affairs (w.7 s.c)
26. Concerned file.